



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

NOTIFICATION

Jammu, the 27th of April, 2016.

SRO 141 - In exercise of the powers conferred by sub-section (1) of section 492 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint Mr. Vijay Kumar Sharma, Advocate, Jammu as 3rd Additional Public Prosecutor for a period of one year for the Court of 3rd Additional District and Sessions Judge, Jammu on the terms and conditions as laid down in Government Order No. 1907-LD(A) of 2015 dated 22-06-2015.

By order of the Government of Jammu and Kashmir.

Sd/-

(Mohammad Ashraf Mir)

Commissioner/Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.

No: - LD (A) 2009/52-II.

Dated: 27 - 04 - 2016.

Copy to the:-

1. Learned Advocate General, J&K High Court, Jammu.
2. Principal Secretary to Government, Home Department.
3. Director General of Police, J&K Jammu.
4. Commissioners/Secretary to Government, General Administration Department.
5. Director General Information, J&K, Jammu.
6. Registrar General, J&K High Court, Jammu.
7. 3rd Additional District and Sessions Judge, Jammu.
8. Deputy Commissioner, Jammu.
9. Senior Superintendent of Police, Jammu.
10. Director Litigation, Jammu.
11. General Manager, Government Press, Jammu for publication in an extraordinary issue of the Government Gazette.
12. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
13. Private Secretary to Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Commr/Secretary.
14. Public Prosecutor, Jammu.
15. Mr. Vijay Kumar Sharma, 3rd Additional Public Prosecutor, Jammu for information.
16. SRO Section, Department of Law, Justice and Parliamentary Affairs (w 7.s.c.).
17. Concerned file.

(Achal Sethi)

Additional Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.

27-04-2016